

Name of Corporate Debtor:		FAIR BEAT HERBALS COSMETICS PVT LTD											
Date of Commencement of CIRP:		13.10.2023											
List of Creditors as on:		04.04.2024											
List of Operational Creditors (Government dues)													
(Amount in ₹)													
Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Asst Commissioner (ST) Aminjikarai, Chennai 600102	Central Government	08.11.2023	3,36,77,467	3,36,77,467	Unsecured	No	48.84	-	-	-	-	Books of accounts not furnished by CD, Application U/S 19(2) filed with NCLT. Claim admitted subject to verification with books of accounts
2	The Deputy Director, Legal Bench, ESI Corporation, Chennai 600034	State Government	12.01.2024	99,64,989	99,64,989	Unsecured	No	14.45	-	-	-	-	
3	The Recovery Officer , Employees Provident Fund, Regional Office, Tambaram Chennai	Central Government	12.03.2024	26,16,857	26,16,857	Unsecured	No	3.79	-	-	-	-	
<b>Total</b>				<b>4,62,59,313</b>	<b>4,62,59,313</b>			<b>67.08</b>	-	-	-	-	